

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(49)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/ (IB)/2017
NAME OF THE PETITIONER(S) : A. SOMASUNDARAM
NAME OF THE RESPONDENT(S) : MARG PROPERTIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. R. S. Gnanakavaliyagan	Respondent Counsel	A. R. S. Gnanakavaliyagan
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ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for respondent submitted that they intend to settle the matter with the other side and made a proposal of settlement. Counsel for respondent sought time for seeking instructions. Time extended at request of both counsel. Put up on 08.08.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)